


Allahabad Bench

CA No. 26/2020 in
CP No. (IB) 223/ALD/2018ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.03.2021NAME OF THE COMPANY: Supriyo Kumar Chaudhary (RP of JVL Agro Industries Ltd) V/s
Jhunjhunwala Gases Pvt Ltd & Ors

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Yash Tandon	Adv	For Applicant/ Liquidator	
<u>2.</u>				

CA NO.26/2020 IN CP NO.(IB)223/ALD/2018

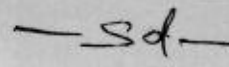
Sh. Yash Tandon, Advocate for the Applicant/ Liquidator is present.

A perusal of the record shows that the present matter was directed to be listed along with CA No.35/2020 in CP No.(IB)223/ALD/2018, which is on board at item no.30.

It appears that the order which has been transcribed on 21.12.2020 and was also got signed, was transcribed due to inadvertent mistake, as no notice has yet been issued in the present case.

Accordingly, the order dated 21.12.2020 is hereby recalled.

The present matter shall be taken up along with CA No.35/2020 in CP No.(IB)223/ALD/2018 in the week commencing 4th May, 2021 before the Regular Court/ Video Conferencing.

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)****Dated : 23.03.2021**

Typed by :
Kavya Prakash Srivastava
(Stenographer)